



दूरभाष : 2713526

# क्षेत्रीय कार्यालय, उ०प्र० प्रदूषण नियन्त्रण बोर्ड

33/18 कपिल बिहार, सहारनपुर-247001

सन्दर्भ सं०: 1667 /अपील नं०-547/2022(सुशील कुमार)/2022

दिनांक : 10.11.2022

To,

The Registrar  
National Green Tribunal  
Principal Bench  
New Delhi.  
E-mail : judicial-ngt@gov.in

**Sub.-Compliance to the direction issued on 05.08.2022 by Hon'ble National Green Tribunal in O.A. No. 547/2022 Sushil Kumar Jain Vs. State of Uttar Pradesh.**

Sir,

With reference to the subject mentioned above kindly find enclosed herewith the Joint Committee Report of representative of State PCB, DFO and District Magistrate, Saharanpur in compliance of the order issued on 05<sup>th</sup> August 2022 by Hon'ble National Green Tribunal in 547/2022 Sushil Kumar Jain Vs. State of Uttar Pradesh.

*with regards*

Encl. : As above.

Yours faithfully,

(Dr. D.C. Pandey)  
Regional Officer.

Ref. No. and Date as above:-

**Copy to :**

1. Member Secretary, U.P. Pollution Control Board, Lucknow for information.
2. Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
3. Chief Environmental Officer (Circle-3), U.P. Pollution Control Board, Lucknow for information.
4. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, Noida for perusal and necessary action.

Regional Officer

**JOINT COMMITTEE REPORT IN REFERENCE TO THE HON'BLE NGT ORDER IN THE MATTER OF OA NO 547/2022 SUSHIL KUMAR JAIN VERSUS STATE OF UTTAR PRADESH.**

1. Hon'ble NGT vide its order dated 05.08.2022 in the matter of **547/2022 Sushil Kumar Jain Versus State Of Uttar Pradesh**, constituted an independent three members committee comprising State PCB, DFO and District Magistrate, Saharanpur.

2. The relevant Para of said Hon,ble NGT order pertaining to the mandate of the committee is reproduced here under:-

“.....2..In view of the allegations made in the application, we consider it appropriate that a Joint Committee of the concerned statutory authorities be asked to verify the factual position and take remedial action on the basis thereof. We accordingly constitute Joint Committee of the concerned Statutory Authorities- State PCB, DFO and District Magistrate, Saharanpur and direct the same to meet within four weeks, undertake visits to the site, look into the grievances of the applicant, verify the factual position and take remedial action as mandated by the statutory provisions empowering them in accordance with law after notice to the concerned Project Proponents and by following due process of law. State PCB will be the nodal agency for coordination and compliance.”

3. For the compliance of Hon'ble NGT directives following members have been nominated by the concerned departments :-

- I. Shri Rajneesh Kumar Mishr, ADM(F&R) , Saharanpur.
- II. Dr. D.C. Pandey, Regional Officer, U.P. Pollution Control Board, Saharanpur.
- III. Shri Arun Kumar, District Horticulture Officer, Saharanpur.
- IV. Shri Umesh Chand Sharma, Regional Officer, Forest Department.

4. The committee had conducted a meeting with the authorities concerned on dated 05-08-2022 to discuss the instruction of Hon'ble NGT, and field



inspection of the site. The representative of the following concerned departments are present during site inspection:-

1. Smt. Sangeeta Raghav, SDM, Rampur Maniharan, Saharanpur.
2. Dr. D.C. Pandey, Regional Officer, U.P. Pollution Control Board, Saharanpur.
3. Shri Arun Kumar, District Horticulture Officer, Saharanpur.
4. Shri Umesh Chand Sharma, Regional Officer, Rampur Maniharan, Forest Department.
5. Shri Vipin Signhwal, S.O. Forest Department.
6. Shri Sushil Kumar, Chakbandi Lekhpal.
7. Shri Pawan Kumar, Lekhpal.

The complainer shri Sushil Kumar Jain, and Shri Anurag Singh, Pundir representative of Gram Pradhan are also present during the inspection.

The Inspection report, site photograph and attendance sheet is attached herewith as **Annexure -1**.

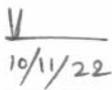
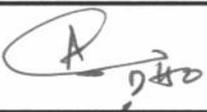
5. It is observed during inspection that in the bare area of khasra no. 1596 in question have 03 plots with foundation wall and one teen shade room and mango tree on the rest of the khasra. The complainer has mentioned in the complaint that trees are present in the bare area and are cutted 03-04 years back and plotting has been done. However the presence the tree in the bare area of the Khasra No. 1596 in question is not established during the visit and discussion with the persons present at the site.
6. The committee has decided that factual report regarding complaint may be obtained from the District Horticulture Officer, Saharanpur & Regional Officer, Forest Department, Rampur Maniharan, Saharanpur. Accordingly letter dated 26.09.2022 and later on Dated 28.10.2022 sent to District Horticulture Officer, Saharanpur & Regional Officer, Forest Department, Rampur Maniharan, Saharanpur.
7. Report dated 03.11.2022 submitted by R.O. Rampur Maniharan, Forest Department Saharanpur, As per report of Forest Department total 81 Mango Trees are standing in the khasra No. 1596 at present. In the Revenue

Chakbandhi Record (2A) the area of Khasra No. 1596 is marked as Orchard. However no. of trees are neither mentioned in the record nor any evidence of cutting trees produced by the complainer. The complainer is saying that the land owner is in the preparation of cutting trees is totally based on assumption of the complainer. If trees were cut down without due permission strong action shall be done against the land owner. The report enclosed as **(Annexure-2)**.

8. District Horticulture Officer submitted its report on dated 09-11-2022. As per report there where 81 trees was standing which seems approximately 35-40 years old and the trees found overall green and healthy. The process of Chakbandi process is being carried out for this area. The orchard mentioned in Chakbandi area 2A. All mango trees were found well erected and in healthy condition during inspection. No trees where cut shredded found during the inspection also and no evidence produced by the complainer present during inspection. The report is annexed as **(Annexure-3)**.

**Recommendation:-**

On the basis of inspection and report submitted by the concerned departments, unauthorized cutting of trees in the khasra no 1596 is not established. Hence, it is recommended that forest department may serve notice to the land owner regarding complaint and assured that no trees shall be cut down without due permission of the concerned departments.

Committee Member	Signature
Shri Rajneesh Kumar Mishra , ADM(F&R), Saharanpur	 10/11/22
Dr. D.C. Pandey, Regional Officer, U.P. Pollution Control Board, Saharanpur	 10/11/22
Shri Arun Kumar, District Horticulture Officer, Saharanpur	
Shri Umesh Chand Sharma, Regional Officer, Rampur Maniharan, Forest Department	

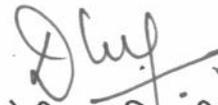
मा0राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं 547/2022 सुशील कुमार जैन  
बनाम स्टेट आफ उत्तर प्रदेश के संबंध में स्थलीय निरीक्षण आख्या

मा0राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं 547/2022 सुशील कुमार जैन बनाम स्टेट आफ उत्तर प्रदेश में पारित आदेश दिनांक 05.08.2022 के अनुपालन के संबंध में जॉच समिति द्वारा दिनांक 20.09.2022 को स्थलीय निरीक्षण किया गया। स्थलीय निरीक्षण के दौरान उपजिलाधिकारी महोदया रामपुर मनिहारन, जिला उद्यान अधिकारी सहारनपुर, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, उपवनाधिकारी वन विभाग रामपुर मनिहारन, शिकायतकर्ता श्री सुशील कुमार जैन एवं लेखपाल, ग्राम प्रधान प्रतिनिधि आदि उपस्थित थे। उपस्थिति का विवरण संलग्न है।

निरीक्षण में यह पाया गया कि शिकायत में वर्णित खसरा सं0 1596 के अगले भाग में 03 प्लाटों में नींव पायी गयी एवं 01 टीन शेड का कमरा निर्मित पाया गया। उक्त स्थल पर पेड कटने के साक्ष्य मौके पर मौजूद नहीं हैं एवं शेष भाग में आम के पेड स्थित हैं। निरीक्षण के समय लिये गये फोटोग्राफ्स संलग्न है। शिकायतकर्ता द्वारा स्थलीय निरीक्षण के समय यह अवगत कराया गया कि उक्त खाली जमीन पर पूर्व में पेड लगाये हुए थे जिनको 3-4 वर्ष पूर्व काटकर प्लाटिंग की जा रही है। परंतु निरीक्षण एवं निरीक्षण के समय उपस्थित व्यक्तियों से विचार विमर्श में खसरा सं0 1596 में निर्मित प्लाट स्थल पर बाग होने अथवा बाग के पेड काटे जाने के संबंध में स्थिति स्पष्ट नहीं हो सकी।

अतः उपरोक्त के संबंध में यह उचित है कि वन विभाग एवं उद्यान विभाग से शिकायती स्थल के खसरा सं0 1596 के प्लाट स्थलों पर बाग होने एवं शिकायतकर्ता के बाग काटे जाने की शिकायत के संबंध में आख्या प्राप्त कर ली जाये।

निरीक्षण के समय लिये गये फोटोग्राफ्स संलग्न है।



क्षेत्रीय अधिकारी,

उ0प्र0 प्रदूषण नियंत्रण बोर्ड  
/नोडल संयुक्त जॉच समिति



GPS Map Camera



Nanauta, Uttar Pradesh, India  
PC8F+CCH, Nanauta, Uttar Pradesh  
247452, India  
Lat 29.717143°  
Long 77.422678°  
20/09/22 02:38 PM +05:30



GPS Map Camera



Nanauta, Uttar Pradesh, India  
PC8F+CCH, Nanauta, Uttar Pradesh  
247452, India  
Lat 29.717178°  
Long 77.422516°  
20/09/22 02:32 PM +05:30



GPS Map Camera



Nanauta, Uttar Pradesh, India  
PC8F+CCH, Nanauta, Uttar Pradesh  
247452, India  
Lat 29.717179°  
Long 77.422824°  
20/09/22 02:39 PM +05:30



राष्ट्रीय हरित अधिकरण में मैजिस्ट्रेट O.A. NO. 547/2022 Sunshil Kumar  
 vs. Vashu Singh के सम्बन्ध में पारित आदेश  
 दिनांक 05.08.2022 के क्रमपालन में दिनांक 20.09.2022 को स्थलीय  
 निरीक्षण के दौरान उपस्थित का विवरण -

क्रम सं०	नाम	पदनाम संबंध विभाग का नाम	मोबाइल नं०	हस्ताक्षर
1-	संगीता रायचक	उपजिलाधिकारी रामपुर	9454416974	
2-	अरुण कुमार	मनिहारन		
3.	डा. बी. पी. पांडेय	जिला उद्यान अधिकारी	9927453081	
4.	सुनील कुमार जैन	क्षेत्रीय अधिकारी, उपजिलाधिकारी जोड़, सिद्धपुर	9839291858	
5.	उमेश चन्द शर्मा	निवासी नानौला, त्रिभुवनपुर	9559261101	
6.	विपिन सिंहवाल	R.O वन विभाग	9084189064	
7	सुनील कुमार	खेकशन अफसा (वन विभाग)	9412358838	
8	पवन कुमार	फर लोरे	8037767707	
9	अशोक सिंह	मोठ	945661831	
10	अशोक शर्मा	फर जामपुरात नानौला	9719437875	
		निवासी नानौला सिद्धपुर	9568580672	

कार्यालय

क्षेत्रीय वन अधिकारी

रामपुर मनि० (सहारनपुर)

पत्रांक

65 / 33-3. N. G. T. दिनांक रामपुर मनि० 03/11/22

सेवा में

आपर जिलाधिकारी

वित्त एवं राजस्व

सहारनपुर

विषय:- भा० राष्ट्रीय हरित अधिकरण नई दिल्ली में घोषित आ० ए० संख्या 547/2022 सुशील कुमार जैन बनाम उत्तर प्रदेश राज्य व अन्य में पारित आदेश दिनांक 05/08/22 के अनुयायन के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 897/N.G.T. 547/2022 दिनांक 26/9/2022

मेहोदय:- उपरोक्त विषयक के क्रम में निवेदन हुआ है कि आ० राष्ट्रीय

हरित अधिकरण में घोषित आ० ए० 547/2022 सुशील कुमार जैन

बनाम स्टेट आफ उ० प्र० में पारित आदेश दिनांक 05/08/2022 के अनुयायन

में शिकायत में वर्णित खसरा N0 1596 में आप के पेड़ काटे जाने के

सम्बन्ध में स्थलीय निरीक्षण किया गया। निरीक्षण में पाया गया कि

खसरा N0 1596 में बीके पर कुल 81 पेड़ आप के खड़े हैं। चमकटो के

आकार पत्र 2क में बाग शामिल है, लेकिन पेड़ों की संख्या अंकित/रजि

नहीं है। बीके पर पेड़ काटे जाने का कोई साक्ष्य मौजूद नहीं है। शिकायत

कर्ता द्वारा पेड़ काटे जाने सम्बन्धी कोई साक्ष्य प्रस्तुत नहीं किया है।

शिकायत कर्ता द्वारा यह कहना कि पेड़ काटने की तैयारी है आशंका है,

सम्भावना पर आधारित है। यदि लागू आदेशों द्वारा बिना अनुमति प्राप्त

किये पेड़ काटे जाते हैं तो उसके विरुद्ध नियमानुसार आवश्यक कार्रवाई

घातक न्यायाधी की जावेगी।

अतः आरंभ सेवा में प्रेषित है।

प्रतिभाषित ज० न० आ० वा० प्रयाग सहारनपुर को  
सुचनार्थ एवं आ० का० हेतु प्रेषित।

प्रवर्दीय  
क्षेत्रीय वन अधिकारी  
रामपुर मनि० (सहारनपुर)

क्षेत्रीय वन अधिकारी  
रामपुर मनि० (सहारनपुर)

1444  
क्षेत्रीय उपप्रधान  
क्षेत्रीय अधिकारी

A.O.M(R)  
52  
05/11/2022

प्रेषक,

जिला उद्यान अधिकारी  
सहारनपुर।

सेवा में,

अपर जिलाधिकारी (वित्त एवं राजस्व),  
सहारनपुर।

पत्रांक 1568

N.G.T./2022-23

दिनांक 09-11-2022

विषय - मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 547/2022 सुशील कुमार जैन बनाम उत्तर प्रदेश राज्य व अन्य में पारित आदेश दिनांक 05.08.2022 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक आपके पत्र सं0 897/NGT-547/2022 दिनांक 26.09.2022 एवं पत्र सं0 1016/NGT-134/2022 दिनांक 28.10.2022 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके क्रम में मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 547/2022/सुशील कुमार जैन बनाम स्टेट आफ उ0प्र0 में पारित आदेश दिनांक 05.08.2022 के अनुपालन में शिकायत में वर्णित खसरा सं0 1596 में आम के पेड़ काटे जाने के सम्बन्ध में दिनांक 20.09.2022 को गठित संयुक्त समिति द्वारा स्थलीय निरीक्षण किया गया। जिसमें उप जिलाधिकारी महोदया रामपुर मनिहारान, वन विभाग, प्रदूषण विभाग के साथ अधोहस्ताक्षरी भी सम्मिलित थे। मौके पर खसरा सं0 1596 में कुल 81 पेड़ आम के खड़े हैं। जिनकी आयु लगभग 35-40 वर्ष है। जो हरे-भरे एवं स्वस्थ हैं। इस क्षेत्र में चकबंदी की प्रक्रिया चल रही है। चकबन्दी के आकार पत्र 2क में भी आम बाग अंकित है। खसरा संख्या 1596 में मौके पर आम के सभी पेड़ सही व हरे-भरे खड़े हैं, कोई भी पेड़ काटा नहीं गया है, तथा पेड़ काटे जाने का कोई भी साक्ष्य शिकायतकर्ता द्वारा प्रस्तुत नहीं किया गया।

मौके पर सभी आम के पेड़ अच्छी हालत में तथा हरे-भरे एवं स्वस्थ खड़े हैं। जिसमें कोई भी रोग एवं बीमारी नहीं है।

अतः आख्या आपकी सेवा में प्रेषित है।

1455  
R.O. Pollution

भवदीय

जिला उद्यान अधिकारी  
सहारनपुर।

अपर जिला अधिकारी  
वित्त एवं राजस्व  
सहारनपुर  
09/11/22